

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.127

IA-3714/2020

IN

IB-1208(ND)/2019

IN THE MATTER OF:

M/s. Luxe Enterprises

Vs.

M/s. Flaura High Tech Appliances Pvt. Ltd.

....OPERATIONAL CREDITOR

.....RESPONDENT

SECTION

U/s 9 of IBC

Order delivered on 01.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.08.2021.


(Madhu Narula)
Court Officer